

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.** : **82/TT/2022**

**Subject** : Petition for truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff of 2019-24 tariff period in respect of MSETCL owned transmission lines/system conveying electricity to other States.

**Date of Hearing** : 6.9.2023

**Coram** : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri A.K Goyal, Member  
Shri P.K. Singh, Member

**Petitioner** : Maharashtra State Electricity Transmission Limited (MSETCL)

**Respondent** : Power Grid Corporation of India Limited (PGCIL) & 4 others

**Parties Present** : None

**Record of Proceedings**

The instant petition has been filed for the truing up of the transmission tariff of 2014-19 tariff period and the determination of the transmission tariff for the 2019-24 tariff period in respect of MSETCL-owned transmission lines/system conveying electricity to other States.

2. None appeared for the parties.

3. The Commission observed that the Petitioner was not present during the last date of the hearing and circulated a letter for adjournment of the proceedings. Taking note of the petitioner's absence again without any intimation, the Commission directed the Petitioner to take proper steps on the next date of hearing, failing which the matter may be disposed of for non-prosecution.

4. The petition will be listed for hearing on 10.11.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

